

NOTIFICATION No. 217 / 2012

Thiru M.Jaisankar, Civil Judge of Tamil Nadu State Judicial Service, formerly functioned as Judicial Magistrate No.II, Chidambaram, now under compulsory wait, who has been deputed to Puducherry Judicial Service to function as III Additional District Munsif, Pondicherry in G.O.(D) No.1016, Home (Courts.I) Department, dated 10.12.2012 of Government of Tamil Nadu and appointed as such on deputation basis, in G.O.Ms.No.36/2012-LD, Law Department, dated 26.11.2012 of Government of Puducherry, is posted on deputation as III Additional District Munsif, Pondicherry, vice Thiru G.Sundararajan, transferred.

Ms.R.Rajeswari, Civil Judge of Tamil Nadu State Judicial Service, formerly functioned as District Munsif-cum-Judicial Magistrate, Arcot, now under compulsory wait, who has been deputed to Puducherry Judicial Service to function as II Additional District Munsif, Pondicherry in G.O.(D) No.1016, Home (Courts.I) Department, dated 10.12.2012 of Government of Tamil Nadu and appointed as such on deputation basis in G.O.Ms.No.35/2012-LD, Law Department, dated 26.11.2012 of Government of Puducherry, is posted on deputation as II Additional District Munsif, Pondicherry, vice Ms.G.M.Vasanthi, transferred.

Ms.S.Jayanthi, Civil Judge of Tamil Nadu State Judicial Service, formerly functioned as Judicial Magistrate, Fast Track Court at Magisterial Level, Mayiladuthurai, now under compulsory wait, who has been deputed to Puducherry Judicial Service to function as Additional District Munsif-cum-Judicial Magistrate No.II, Karaikal in G.O.(D) No.1016, Home (Courts.I) Department, dated 10.12.2012 of Government of Tamil Nadu and appointed as such on deputation basis in G.O.Ms.No.37/2012-LD, Law Department, dated 26.11.2012 of Government of Puducherry, is posted on deputation as Additional District Munsif-cum-Judicial Magistrate No.II, Karaikal in the existing vacancy.

II

Thiru G.Sundararajan, III Additional District Munsif, Pondicherry is transferred and posted as I Additional District Munsif, Pondicherry in the existing vacancy.

Ms.G.M.Vasanthi, II Additional District Munsif, Pondicherry is transferred and posted as Principal District Munsif, Pondicherry in the existing vacancy.

HIGH COURT, MADRAS.
DATED : 14.12.2012.

Sd/- G.CHOCKALINGAM,
REGISTRAR GENERAL

To

1. Thiru M.Jaisankar, formerly Judicial Magistrate No.II, Chidambaram, now under compulsory wait, **Thro'** the Principal District Judge, Cuddalore.
2. Ms.R.Rajeswari, formerly District Munsif-cum-Judicial Magistrate, Arcot, now under compulsory wait, **Thro'** the Principal District Judge, Vellore.
3. Ms. S.Jayanthi, formerly Judicial Magistrate, Fast Track Court at Magisterial Level, Mayiladuthurai, now under compulsory wait, **Thro'** the District Judge, Nagapattinam.
4. Thiru G.Sundararajan, III Additional District Munsif, Pondicherry.
5. Ms. G.M.Vasanthi, II Additional District Munsif, Pondicherry.
6. The Judicial Magistrate No.II, Chidambaram.
7. The District Munsif-cum-Judicial Magistrate, Arcot.
8. The Judicial Magistrate, Fast Track Court at Magisterial Level, Mayiladuthurai.
9. The Principal District Munsif, Pondicherry.
10. The I / II / III Additional District Munsif, Pondicherry.
11. The Additional District Munsif-cum-Judicial Magistrate No.II, Karaikal.
12. The Chief Judge, Pondicherry.
13. The Principal District Judge / District Judge, Cuddalore / Vellore / Nagapattinam.
14. The Chief Judicial Magistrate, Cuddalore / Vellore / Nagapattinam / Pondicherry.
15. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai.18.
16. The Director of Accounts and Treasuries, Pondicherry.
17. The Treasury Officer, Cuddalore / Vellore / Nagapattinam.

Copy to :-

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue/ Law / Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to His Excellency The Lieutenant-Governor, Pondicherry.
5. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.

6. The Chief Secretary to the Government, Government of Puducherry, Pondicherry.
7. The Secretary to Government, Law Department, Government of Puducherry, Pondicherry.
8. The Registrar (Judicial), High Court, Madras.
9. The Registrar (Vigilance), High Court, Madras. (12 copies).
10. The Registrar (Administration), High Court, Madras.
11. The Additional Registrar (Vigilance), High Court, Madras.
12. The Registrar (Management), High Court, Madras.
13. The Joint Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
14. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
15. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
16. The Director, Tamil Nadu State Judicial Academy, Chennai.
17. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
18. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
19. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
20. The Technical Director, NIC, High Court, Madras.
21. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
22. The Record Keeper, A.D. Records, High Court, Madras.

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